NATIONAL COMPANY LAW APPELLATE TRIBUNAL CHENNAI BENCH 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 17 11 2021 (WEDNISSDAY)

DAILY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)

(VIRTUAL MODE)

After rising of 02.00 PM Bench of Court -II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
1.	Comp App	N. K. Sanitations P Ltd & 2 Ors	S. Sathiyanarayanan	
	(AT)(CH)(Ins)	V	D. Pavithra	
	No. 259/2021	Radhakrishnan Dharmarajan RP of Appu Hotels Ltd		
2.	Comp App	Uniply Industries Ltd	Akhil Bhansali	
	(AT)(CH)(Ins)	V	M. Meera	
	No. 260/2021	Kishan Chand Suresh Kumar		
	& IA No.			
	556/2021 &			
	557/2021			

For Admission (After notice)

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
3.	Comp App	Kundan Care Products Limited	Harimohana	N.P. Vijay Kumar R1
	(AT)(CH)(Ins)	V	Gowtham Kumar	P. Srivatsava RP
	No. 135/2021	Pankaj Srivastava & 2 ors		
	& IA No.			
	236/2021 &			
	237/2021			
4.	Comp App	A. Sennimalai Suspended Director of Dharani Sugars	T.k.Bhaskar	T. Ravichandran-R1
	(AT)(CH)(Ins)	and Chemicals Ltd.	Srinath Sridevan	Savitha Devi-R2
	No. 208/2021	Vs	K. Harishankar	
	& IA No.	Bank of India & Anr		
	416/2021 &			
	417/2021			
5.	Comp App.	Ramanathan Bhuvaneshwari	RSA Law Consultants	V. Nallasenapathy R1
	(AT)(CH)(Ins)	V		
	No.244/2021	Skylark Ithaka Buyers Welfare Association & Anr		

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
6.		To Implead RP as 2 nd Respondent in Comp App	T.K. Bhaskar	Poornima Devi-R1
		(AT)(CH)(Ins)No.226/2021	Srinath Sridevan	R.V. Yajura Devi
		IA No. 479/2021		
		Do Advance Hearing IA No. 555/2021		

Part Heard

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
7.	Comp App	C.G. Vijayalakshmi	Jinan K. R	P. V Dinesh
	(AT)(CH)(Ins)	Vs	Philip Mathew	Vidyalakshmi Vipin R1-R3
	No. 29/2021	Resolution Professional of M/s. Hindustan News Print		Shivsankar R Panicker R4
		Ltd & 3 others		
		WITH		
8.	Comp. App	Mrs.Winifred john	Philip Mathew	P. V Dinesh
	(AT)(CH)(Ins)	Vs	K.R.Jinan	Vidyalakshmi Vipin R1-R3
	No.44/2021	Shri Kumar Rajan, Resolution Professional for		Shivsankar R Panicker R4
		Hindustan Newsprint Ltd & 3 Others		
		WITH		
9.	Comp App	George A	Jinan K. R	P. V Dinesh
	(AT)(CH)(Ins)	Vs	Philip Mathew	Vidyalakshmi Vipin R1-R3
	No.56/2021	Resolution Professional of M/s. Hindustan News Print		Shivsankar R Panicker R4
		Ltd & 3 others		
		WITH		

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10.	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
		WITH		
11.	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
12.	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
13.	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
14.	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
15.	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
16.	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
17.	Comp App (AT)(CH)(Ins) No.67/2021	Sathyanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
18.	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
19.	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
20.	Comp App (AT)(CH)(Ins) No.70/2021	WITH V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
21.	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
22.	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
23.	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

24.	Comp App	Ramachandran MP	Jinan K. R	P. V Dinesh
24.	Comp App (AT)(CH)(Ins) No.74/2021	Vs Resolution Professional of M/s. Hindustan News Print	Philip Mathew	Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
		Ltd & 3 others WITH		
25.	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
26.	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
27.	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
28.	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
29.	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
30.	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
31.	Comp App (AT)(CH)(Ins) No.81/2021	Mohanan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
32.	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
33.	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
34.	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
35.	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
36.	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

For Hearing

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
37.	Comp App	Guruprasad V Hishobkar	S. Manjula Devi	Vivekanand – R1
	(AT)(CH)(Ins)	V		Chandra Mouli Prabhakar
	No. 51/2021	Shree Aashraya Souhard Credit Society Limited &		R. Prithviraj Pandian- R2
		Another		Haribabu Thotu IRP
38.	Comp App	R. Arumugasamy	S. Varsha	Vidyalakashmi Vipin
	(AT)(CH)(Ins)	V	K. Ananth	Vipin Warrier – R1
	No. 157/2021	Ashok Velamur Seshadri RP of RA Swamy Trading P		M.L. Ganesh R2
		Ltd & anr		
		WITH		
39.	Comp App	R. Arumugasamy	Naveen Kumar Murthi	Vidyalakashmi Vipin
	(AT)(CH)(Ins)	V	В	Vipin Warrier – R1
	No.158/2021	Ashok Velamur Seshadri RP of RA Swamy Trading P	G. V. Mohan Kumar	M.L. Ganesh R2
		Ltd & anr		

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - <u>PH No.: 044-2888 0500</u>

CELL : 9940225692

2.Court Officer - <u>PH No. : 044-2888 0450</u> <u>CELL : 9445892169</u>